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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI; the 11th May, 1978.

CORRIGENDUM
NOTIFICATION
INCOME TAX

NO.2290(F.NO.203/85/77-ITA.II): The Department of Revenue hereby amend the notification No. 1894(F.NO.203/85/77-ITA.II) dated the 27th July, 1977 as under:-

2. Sponsored by

After i to iii
iv) M/s. PILATRONICS Pune - May be added.

4. FOR Total cost of the project Rs. 31.22 lakhs. READ Rs.63.69 lakhs.

Programme: After the word planning
Add: including an indepth study
of infant mortality.

Sd/-

(J.F. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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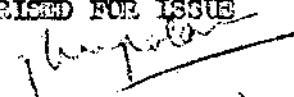
1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and public Relations, New Delhi.
3. Directorate of O&M Services(Income-tax), 1st Floor, Aivan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, Ansari Nagar, Post Box No.4308, New Delhi-110016 with reference to their letter No.10/16/77-AA.II dated 5.5.1978.
5. Chairman, K.E.M. Hospital Medical Research Centre, Sardar Moodliar Road, Eastapeth, pune-411011, with reference to his lletter dated 3.4.78.
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Sd/-

(J.F. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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(Miss Gita Kripalani)
Asstt. Director of Inspection(RS&P).

NO.CC/ITA.II/2242/559/RSP/78.

* SHARMA *